

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
(CAA)-107(PB)/2019

IN THE MATTER OF:

Europlus Financial Services Ltd. and Alankit Technologies Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 22.07.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

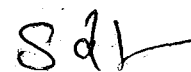
For the Petitioner/Applicant Ms. Rekha Mittal, CS

ORDER

Arguments heard. Order reserved.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

22.07.2019
Aarti Makker